

**Foundry-cum-fabricated Industry at
Jamenkira, District Sambalpur
(Orissa)**

2413. SHRI P. GANGADEB: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

(a) whether the National Industrial Development Corporation have approved to the establishment of fifty new industries in villager area in India;

(b) whether one such industry in Orissa, namely, foundry-cum-fabricated as per the old proposal of the State of Orissa will be started at Jamenkira in the District of Sambalpur; and

(c) the steps taken by the Centre in collaboration with the State Government of Orissa for materialisation of the said industry soon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C SUBRAMANIAM): (a) and (b) No, Sir.

(c) Does and arise.

Utilisation of Unspent Amount Sanctioned by REC for Tube Wells and Electrification of Villages in Bihar

2414. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Starred Question No. 896 on the 30th April, 1974 regarding utilisation of unspent amount sanctioned by REC for tube wells and electrification of villages and state:

(a) the causes for keeping more than half of total amount granted by the REC unutilised in Bihar;

(b) whether any responsibility has been fixed; and

(c) the steps taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND

POWER (SHRI SIDDHESWAR FRASAD) (a) to (c) The low level of utilization of funds by the Bihar State Electricity Board is largely related to the difficulties in securing materials, and to organisational deficiencies. The Bihar State Electricity Board has been advised to strengthen its organisation for expediting the execution of rural electrification programmes.

Nationalization of Joint Sector Enterprises

2115 SHRI BHOGENDRA JHA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to the Unstarred Question No 2103 on the 6th March 1974 regarding joint sector units and state:

(a) the latest figure of joint sector enterprises including the new ones,

(b) whether it is proposed to nationalise those joint sector enterprises where Government and Public Financial institutions have contributed major part of the financial investment or credit, and

(c) if so, the facts thereabout?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM) (a) According to the information made available by the Bureau of Public Enterprises, the following units have been added to the list furnished in reply to the unstarred question No. 2103 answered on 6th March, 1974:—

- (i) Scooter India Ltd., Lucknow.
- (ii) Hindustan Petroleum Corporation, Bombay,
- (iii) Balmer Lawrie and Company, Calcutta and its subsidiaries.

(b) No, Sir,

(c) Does not arise.